

compose.kerala.gov.in
egazette.kerala.gov.in
printing.kerala.gov.in



Regn.No. KERBIL/2012/45073
dated 2012-09-05 with RNI
Reg No.KL/TV(N)/634/2021-2023

കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

ചൊവ്വ, 2022 ഫെബ്രുവരി 15
Tuesday, 15th February 2022

1197 കുംഭം 3
3rd Kumbham 1197

1943 മാഘം 26
26th Magha 1943

വാല്യം 11
Vol. XI

നമ്പർ } 7
No. }

Part III

Commissionerate of Land Revenue

©
കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Thrissur District

Talappilly Taluk

NOTICE

നമ്പർ:B7-11138 / 2021

20-12-2021

തലപ്പിള്ളി താലൂക്കിൽ പഴയന്നൂർ വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ വെള്ള, തലക്കുളം, കല്ലേപ്പാടം, പഴയന്നൂർ 680587 എന്നയാളുടെ അവകാശികൾക്ക് ബാങ്കിലെ ആവശ്യത്തിനു ഹാജരാക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി പഴയന്നൂർ വില്ലേജിൽ പരേതന്റെ അനന്തിരവൻ വിജിത്ത്, തലക്കുളം, കല്ലേപ്പാടം, പഴയന്നൂർ, 680587, ബോധിപ്പിച്ച അപേക്ഷ പഴയന്നൂർ വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 22-09-2021 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനന്ദനായ അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. മാതാപിതാക്കൾ ജീവിച്ചിരിപ്പില്ല. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	വിജിത്ത്	അനന്തിരവൻ	35
2	വിജിൽ	അനന്തിരവൻ	33
3	സിന്ധു	അനന്തിരവൾ	44
4	ഉഷാകുമാരി	അനന്തിരവൾ	41
5	റെജി	അനന്തിരവൾ	36



തിരുത്തൽ പരസ്യം

ബി- 7-10659 / 2021

14.2.2022

2021 ലെ 48-നമ്പർ കേരള ഗസറ്റിൽ (വാല്യം 10 പാർട്ട് 3) കമ്മീഷണറേറ്റ് ഓഫ് ലാന്റ് റവന്യൂ വിഭാഗത്തിൽ 15774 നമ്പർ പേജിൽ ക്രമ നമ്പർ 24 ആയി പരസ്യപ്പെടുത്തിയിട്ടുള്ള മേൽ നമ്പർ പരസ്യത്തിൽ വീട്ടു പേരായ അമ്പാട്ട് എന്നത് അമ്പാടത്ത് എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, തലപ്പിള്ളി.

തഹസിൽദാർ



Thrissur District

Talappilly Taluk

NOTICE

No: B7- 1423 / 2022

11-02-2022

Notice is hereby given to all to whom it may be concern that Kochumathew.E.C Edakalathur House, Kondazhy, Mayannur. 679105, Mayannur Village, Talappilly Taluk of Thrissur District has filed an application of a legal heirship certificate to produce before treasury office in respect of the legal heirs of late THOMAS.E.C Edakalathur House, Kondazhy, Mayannur. 679105 who expired on 15-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late THOMAS.E.C. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents not alive. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Talappilly within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JOHN.E.C.	Brother	78
2	KOCHUMATEW	Brother	64
3	ELCY.E.C	Sister	59

No: B7- 1422 / 2022

14-02-2022

Notice is hereby given to all to whom it may be concern that MOHANAN.K Vrindavanam, Kalathilkuzhiyil, Kondazhy south.679106, Kondazhi Village, Talappilly Taluk of Thrissur District has filed an application of a legal heirship certificate to produce before Treasury office in respect of the legal heirs of late RATHNAMALA.A Vrindavanam, Kalathilkuzhiyil, Kondazhy south. 679106 who expired on 09-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RATHNAMALA.A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents not alive. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Talappilly within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MOHANAN K	Husband	69



2	JAYA K R	Daughter	44
3	JISHA K R	Daughter	41

No: B7- 1421 / 2022

14-02-2022

Notice is hereby given to all to whom it may be concern that SATHEESH Vazhad Colony, Kondazhy., Kondazhi Village, Talappilly Taluk of Thrissur District has filed an application of a legal heirship certificate to produce before bank in respect of the legal heirs of late KARTHIAYANI Vazhad Colony, Kondazhy. who expired on 04-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KARTHIAYANI . that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents not alive. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Talappilly within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	KUNJAN	Husband	60
2	SATHI	Daughter	38
3	SATHEESH	Son	32

നമ്പർ:B7-11143 / 2021

14-02-2022

തലപ്പിള്ളി താലൂക്കിൽ മിണാലൂർ വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ ഷെരീഫ്.എസ് യാസിൻ മൻസിൽ , അത്താണി എന്നയാളുടെ അവകാശികൾക്ക് ട്രഷറി ഓഫീസിലെ ആവശ്യത്തിനു ഹാജരാക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി മിണാലൂർ വില്ലേജിൽ പരേതൻറെ ഭാര്യ റമല പി എ, യാസിൻ മൻസിൽ , അത്താണി, ബോധിപ്പിച്ച അപേക്ഷ മിണാലൂർ വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 02-05-2020 -ൽ മരണപ്പെട്ടതായും പരേതൻറെ നിയമനുസൃത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. മാതാപിതാക്കൾ ജീവിച്ചിരിപ്പില്ല. മൈൻർ താഴെയുള്ള ലിസ്റ്റിൽ ക്രമ നമ്പർ 1 ന്റെ സംരക്ഷണത്തിലാണ്. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെൻറ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗവും ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുകൊണ്ടും.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	റമല പി എ	ഭാര്യ	53
2	അഹമ്മദ് യാസിൻ.എസ്	മകൻ	15



Thrissur District

Talappilly Taluk

NOTICE

No: B7- 646 / 2022

11-02-2022

Notice is hereby given to all to whom it may be concern that Parvathy Ramachandran, Vellat, Enkakkad P O , Enkakkad Village, Talappilly Taluk of Thrissur District has filed an application of a legal heirship certificate to produce before pension authorities in respect of the legal heirs of late Ramachandran.V. Vellat, Enkakkad P O who expired on 27-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ramachandran.V.. that it is proposed to issue a legal heirship certificate according to this to the applicant . parents not alive. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Talappilly within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Parvathy Ramachandran	Wife	72
2	Krishnakumar.V.R	Son	51
3	Gopakumar.V.R	Son	47

